

## The District Sub Committee

| <b>Sr. no</b> | <b>Name and Designation</b>   | <b>Other particulars</b> |
|---------------|---|--------------------------|
| <b>1</b>      | <b>The District &amp; Sessions Judge,<br/>Hoshiarpur</b>  | <b>Chairman</b>          |
| <b>2</b>      | <b>Sh. Puneet Mohan Sharma, family<br/>Court-cum- nodal officer<br/>computerization, Hoshiarpur</b> | <b>Members</b>           |
| <b>3</b>      | <b>Sh. Rupinder Singh, Civil Judge<br/>(Sr. Div.), Hoshiarpur</b>                                   | <b>Member</b>            |
| <b>4</b>      | <b>The Additional Deputy<br/>Commissioner (General),<br/>Hoshiarpur</b>                             | <b>Member</b>            |
| <b>5</b>      | <b>The District Attorney, Hoshiarpur</b>  | <b>Member</b>            |
| <b>6</b>      | <b>The Principal, Govt. College,<br/>Hoshiarpur</b>   | <b>Member</b>            |
| <b>7</b>      | <b>The President, District Bar<br/>Association, Hoshiarpur</b>                                      | <b>Member</b>            |

## The Committee to monitor security Arrangements thoroughly in or around the Judicial Courts Complexes at Hoshiarpur Headquarter.

- 1. Sh. Sandeep Singh Jossan, Addl. District & Sessions  
Judge, Hoshiarpur.**
- 2. Sh. Rupinder Singh, Civil Judge (Sr. Div.),  
Hoshiarpur.**

**Nodal Officer and team related to the project of**  
**HRMS**

**Nodal officer: Sh. Rupinder Singh, Civil Judge (Sr. Div.)**  
**Hoshiarpur**

| <b>Office of The District &amp; Sessions Judge: Hoshiarpur</b> |   |                         |
|--|---|-------------------------|
| <b>Sr. No</b>  | <b>Name and Designation</b>   | <b>Nominated as</b>     |
| <b>1</b>   | <b>Sh. Ajay Kumar, Senior Assistant<br/>(working as Nazir in this office)</b> | <b>Verifier</b>         |
| <b>2</b>   | <b>Sh. Vinod Kumar, Bill Clerk</b>  | <b>Data Entry Clerk</b> |
| <b>3</b>   | <b>Ms. Kulvinder Kaur, GPF Clerk<br/>in this Office</b>                       | <b>Data Entry Clerk</b> |
| <b>Office of The Civil Judge (SD): Hoshiarpur</b>              |   |                         |
| <b>1</b>   | <b>C.O.C. To the office of the<br/>CJ(SD), Hoshiarpur</b>                     | <b>Verifier</b>         |
| <b>2</b>   | <b>Sh. Amandeep Kumar, Bill<br/>Clerk</b>                                     | <b>Data Entry Clerk</b> |
| <b>3</b>   | <b>Ms. Garima, Asstt. Bill Clerk</b>  | <b>Data Entry Clerk</b> |

**The Committee for the purpose to keep vigil on the  
construction process of New Judicial Courts  
Complex at Hoshiarpur**

- 1. Dr. Gopal Arora, Addl. District & Sessions Judge,  
Hoshiarpur.**
- 2. Sh. Rupinder Singh, Civil Judge (Sr. Div.) ,  
Hoshiarpur.**

**The Committee for the purpose to keep vigil on the  
construction process of New Judicial Courts  
Complex at Mukerian.**

- 1. Sh. Puneet Mohan Sharma, Principal Judge (Family  
Court), Hoshiarpur.**
- 2. Sh. Amardeep Singh Bains, Addl Civil Judge (Sr.  
Divn.), Mukerian.**

**The Committee regarding standard operating procedure for accessibility of digital infrastructure to persons with disabilities.**

- 1. Ms. Neelam Arora, Addl. District & Sessions Judge, Hoshiarpur.**
- 2. Ms. Himanshi Galhotra, Addl. Civil Judge (Sr. Div.), Hoshirpur.**
- 3. Sh. Rajnish Kaushal, Advocate, District Courts, Hoshiarpur.**
- 4. Sh. Narinder Singh, Addl. English Clerk.**
- 5. Sh. Sangeet Pal Singh, Clerk.**